

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 288 OF 2017 &
IA NO. 628 OF 2017**

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Akorn India Pvt. Ltd.

...Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1

Mr. Ashwin RAmanathan
Ms. Parichita Chowdhury for
Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the appellant states that he is taking steps to file rejoinder today in the Registry.

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **19.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk